(c) the action Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No Sir.

(b) and (c) Question does not arise.

Performance study on JNNURM

1054. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has made a data collection and performance study on the implementation of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in every State;

- (b) if so, the details thereof; and
- (c) the accountability clauses enforced, if the deficiency is found?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The Government has undertaken Mid term appraisal of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to assess whether the overall objective of the Mission are being fulfilled, identify critical constraints in implementation of the Mission and suggest remedial measures. The appraisal is to cover a minimum of one city of each State and cover all sectors under JNNURM. The appraisal is not yet complete. However, each State Level Nodal Authority is required to submit a Quarterly Progress Report (QPR) indicating the financial and physical progress of projects and the status of implementation of reforms. Analysis of QPRs is reviewed at the meeting of Central Sanctioning and Monitoring Committee (CSMC). The CSMC also reviews the performance of State/Cities at the time of sanctioning of fresh projects and second and subsequent installments and makes decision on further release of funds.

Transfer of employees of CPWD

†1055. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that transfer order in respect of such employees of CPWD who have been working for more than ten years has been issued in all divisions of Delhi;

[†]Original notice of the question was received in Hindi.

- (b) if so, the date by which this order would be implemented; and
- (c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. Transfer orders of Work Charged Staff who have completed more than 10 years have been issued in most of the Divisions of Delhi. The implementation of the transfer orders in all the Divisions is to be completed by March, 2011.

(c) Does not arise.

Construction of galiara in Golden Temple

1056. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the progress made so far for constructing a 'galiara' around Golden Temple, Amritsar;
- (b) the steps taken to upkeep and beautify the area; and
- (c) the amount spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Renovation of quarters in Laxmi Bai Nagar

1057. SHRIMATI VIPLOVE THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of contractors assigned the work of renovation, civil and electric of type III and IV quarters in Laxmi Bai Nagar since 1 January, 2009, work-wise and item-wise;

(b) the number of quarters whose renovation work have been assigned to each of these contractors and whether renovation of these quarters have been completed in all respect as per prescribed guidelines of the Ministry; and

(c) if so, the details of expenditure involved therein and if not, the reasons therefor?